

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 23695/2018, in Petition(s) for Special Leave to Appeal (Crl.)
No.4210/2015

KARUNA SHANKAR @ KALLU

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(Application for intervention/impleadment)

Date : 23-07-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Petitioner(s) Mr. Beerendra Singh, Adv.
 Mr. Rohit Pandey, Adv.
 Mr. Amit Pandey, Adv.
 Ms. A. Tripathi, Adv.
 Ms. Shweta, Adv.
 Mr. Manish Tiwari, Adv.
 Mr. V. N. Raghupathy, AOR

For Respondent(s) Mr. Ashok Kumar Mishra, Adv.
 Mr. Saurabh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List Application for impleadment alongwith main matter.

(RAJNI MUKHI)
SR. PERSONAL ASSISTANT

(SUMAN JAIN)
BRANCH OFFICER